

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b). Compared to the average of exports during January–September of the four years ending 1956, exports during the corresponding period of 1957 were slightly higher.

MIGRATION CERTIFICATES ISSUED TO HINDUS AND SCHEDULED CASTES

*293. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) the number of Hindus and Scheduled Castes residing in Lahore and Sialkot who were issued migration certificates by the Indian Deputy High Commissioner in Pakistan during the months of September, October and November, 1957; and

(b) how many of them have so far migrated to India?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Migration certificates were issued to 29 persons (All Harijans).

(b) Those who were in possession only of Migration Certificates issued by the Deputy High Commissioner were not permitted by the Pakistan Authorities to cross the border. Those who, in addition, were in possession of Tax Exemption Certificates and Police Verification reports were, however, permitted to migrate. During September, October and November a total of 388 such persons migrated to India of whom 352 were Harijans:—

September	.. 145 (137 Harijans)
October	.. 228 (200 Harijans)
November	.. 15 (All Harijans)

INDIAN FOREIGN SERVICE 'B' SENIORITY RULES

*295. SHRI KAILASH BIHARI LALL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of persons belonging to the Cen-

tral Secretariat Service have been deprived of their actual seniority on the basis of the seniority formula contained in the Initial Constitution of the Indian Foreign Service 'B'; and

(b) if so, whether Government propose to adopt the "total length of service in the grade" basis in determining the seniority of such persons belonging to Central Secretariat Service, Central Secretariat Stenographers Service and Central Secretariat Clerical Service as in the case of other non-service persons?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b). In fixing seniority in Grades I, II and III of the Indian Foreign Service, Branch 'B', the basis followed has been total length of continuous service in the Grade concerned or its equivalent. Such period of service or deemed service does not, however, include the period, if any, during which the service was rendered after a grading by the U.P.S.C. in the course of which grading the candidate was not declared fit to hold such a post. There is a very small number of cases in which officers, who had not been declared fit for equivalent grades of the C.S.S., had, in the exigencies of public service or because of peculiar circumstances, continued to hold posts in those Grades even after the U.P.S.C. grading. Period of such service has not been included in the computation of total service.

RESIDENTIAL ACCOMMODATION FOR GOVERNMENT EMPLOYEES

*297. SHRI DEOKINANDAN NARAYAN: Will the Minister of Works, HOUSING AND SUPPLY be pleased to state the number of Central Government employees in Delhi who have not so far been provided with any residential accommodation?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): 47,730 out of

those eligible for accommodation controlled by the Minister of Works, Housing and Supply.

पाकिस्तान द्वारा मंगला बांध का निर्माण

६८. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान अधिकृत काश्मीर के क्षेत्र में पाकिस्तान द्वारा मंगला बांध बनाये जाने के विरुद्ध भारत ने संयुक्त राष्ट्र संगठन की सुरक्षा परिषद् को जो शिकायत भेजी थी उस पर सुरक्षा परिषद् ने अभी तक क्या कार्यवाही की है ?

†[CONSTRUCTION OF MANGLA DAM BY PAKISTAN

68. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state what action has so far been taken by the Security Council of the United Nations Organisation on the complaint submitted by India against the construction of Mangla Dam by Pakistan, in the Pakistan-occupied area of Kashmir?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (१) ग्राम व्यवहार के अनुसार २१ अगस्त १९५७ का हमारा पत्र २२ अगस्त १९५७ को सुरक्षा परिषद् के प्रलेख के रूप में संयुक्त राष्ट्र के सभी सदस्यों को वितरित किया गया था।

(२) ३ अक्टूबर १९५७ को पाकिस्तान ने सुरक्षा परिषद् के प्रधान के पास एक पत्र भेजा था। पाकिस्तान के पत्र की प्रतियां सुरक्षा परिषद् के प्रलेख के रूप में संयुक्त राष्ट्र के सभी सदस्यों को वितरित की गई हैं।

(३) ६ अक्टूबर १९५७ को हमारे प्रतिनिधि ने सुरक्षा परिषद् की बहस के दौरान में पाकिस्तान के पत्र पर टिप्पणी की।

†[]English translation.

सुरक्षा परिषद् के प्रधान के नाम पाकिस्तान के पत्र की, तथा सुरक्षा परिषद् में हमारे प्रतिनिधि की टिप्पणियों के प्रासंगिक अंगों की प्रतियां सदन की मेज पर रख दी गई हैं।

संयुक्त राष्ट्र एम० ३८६६
सुरक्षापरिषद् ४ अक्टूबर १९५७
मूल-अंग्रेजी

सुरक्षा परिषद् के अध्यक्ष के नाम पाकिस्तान के प्रतिनिधि का ३ अक्टूबर १९५७ का पत्र

मुझे अपनी सरकार के निदेश पर आप, महामान्य, का ध्यान आज़ाद काश्मीर क्षेत्र में मंगला बांध प्रायोजना के सम्बन्ध में भारत के स्थायी प्रतिनिधि के २१ अगस्त १९५७ के पत्र की ओर दिलाने और यह कहने का सम्मान प्राप्त है कि इस प्रायोजना के बारे में सही स्थिति इस प्रकार है :

२. पाकिस्तान सरकार और आज़ाद काश्मीर अधिकारियों के सहयोग से मंगला बांध प्रायोजना पर काम हो रहा है। आज़ाद काश्मीर अधिकारियों ने इस उद्देश्य के लिये अपने प्रदेश में भूमि प्राप्त करने की कार्यवाही आरम्भ कर दी है। इस प्रायोजना के समाप्त हो जाने पर सिंचाई तथा पन-बिजली की सुविधाओं की व्यवस्था के द्वारा आज़ाद काश्मीर क्षेत्र की अर्थव्यवस्था बहुत समृद्ध होगी और वर्तमान हित पर इसका कोई बुरा असर नहीं पड़ेगा।

३. यह ध्यान देने की बात है कि भारत सरकार ने युद्ध-विराम रेखा के दूसरी ओर इस तरह की कई योजनाएं पूरी की हैं। स्मरण रहे कि श्री कृष्ण मेनन ने गत फ़रवरी में सुरक्षा परिषद् में दिये गये अपने भाषण में कहा था कि ४२५ मील की नई सड़कें बनाई जा चुकी हैं ; बहुत सी पुरानी सड़कों में सुधार हुआ है ; और कई नए पुल बनाये गये हैं। इसके अलावा, जैसे कि सुरक्षा